

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 130
IA(I.B.C)/393 (CH) 2021
In
CP (IB) No. 339/Chd/Hry/2019
(Admitted)

IN THE MATTER OF:

Ultratreat Industrial Service , though ... Petitioner-Operational Creditor
its proprietor, Mr. Vishwadeep Azad

Versus

Karan processors pvt. ltd. ... Respondent-Corporate Debtor

Under Section: 9, IBC 2016, 54(1)

Order delivered on 03.07.2024

Due to paucity of time, the matter could not be taken up today, hence
adjourned to 12.08.2024.

Sd/-

Court Officer

Mamta

03.07.2024.